

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 68 OF 2017
APPEAL NO. 69 OF 2017
AND
APPEAL NO. 78 OF 2017

Dated : 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NOS. 68 & 69 OF 2017

Indian Wind Power Association **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Divyanshu Gupta
Mr. Nikhil Kumar

Counsel for the Respondent(s) : Ms. Suparna Shrivastava for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2
(For A. No. 68 of 2017)

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2
(For A. No. 69 of 2017)

APPEAL NO. 78 OF 2017

Indian Wind Energy Association **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Divyanshu Gupta
Mr. Nikhil Gupta

Counsel for the Respondent(s) : Ms. Suparna Shrivastava for R-1

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.09.2019**.

(S.D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson